

Statement-II

State-wise details of the afforestation undertaken and distribution of alternative fuel energy devices

Sl. No.	State	Afforestation (in Hectare)		Alternative fuel energy devices (in number)	
		Target	Achievements	Target	Achievements
1.	Andhra Pradesh	2737	534	1246	-
2.	Chhattisgarh	19128	19128	5908	5908
3.	Karnataka	1360	1360	1252	1252
4.	Kerala	12297	9014.94	12129	6697
5.	Madhya Pradesh	23358	18790	6066	1123
6.	Maharashtra	6766.4	5223.4	7362	5326
7.	Manipur	8798	8798	-	-
8.	Mizoram	19643	19643	20400	-
9.	Odisha	16634.4	16634.4	6300	6200
10.	Punjab	4304	4304	200	-
11.	Sikkim	1509.2	1509.2	1310	670
12.	Uttarakhand	7483	7483	6534	5923
13.	West Bengal	18666	-	-	-
TOTAL		142684	112421.94	68707	33099

Green cover in States

846. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has asked State Governments to work accordingly to get additional incentives by increasing their green cover;

(b) if so, the details of guidelines and instructions issued to increase the green cover in States;

(c) whether Government has received reports that few States have diverted money from compensatory afforestation funds for other purposes; and

(d) if so, the details thereof and steps taken to check such diversion?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) and (b) Yes, Sir. The Ministry has advised States on 7 August, 2020 for adopting new strategy to enhance dense forest cover in States which will enable them to receive larger share of resource transfer as per recommendation of the interim report of Fifteenth Finance Commission. In addition, Ministry has advised all States and UT Governments to step up tree planting drive to achieve plantation of 145.05 crore seedlings during 2020-21, which will help to increase green cover by 2.23 m ha.

Further, Ministry has announced implementation of Nagar Van Scheme for creation of urban forests in cities with a view to increase urban green cover and also to improve the environment.

Besides, the funds are released under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) to States/UTs for carrying out afforestation activities, which increase green cover. Government of India has disbursed an amount of ₹47,872.31 crore from National Fund to 30 State/ UTs as share of respective states as per Compensatory Fund Act, 2016.

The Ministry has also advised all States/UTs to put in place a sound mechanism for coordination and monitoring of tree plantation programme to achieve the stated goals.

(c) and (d) No such report of diversion of money from compensatory afforestation funds for other purposes has been received from any of the States. However, the Compensatory Afforestation Fund Act, 2016 provides adequate safeguards to ensure effective and proper utilization of funds. The Section 27 of the Act provides for maintenance of accounts and other relevant records by the State Authority which shall be audited by CAG. In addition, Section 16 of the Act provides for concurrent and third party monitoring and evaluation of works implemented in the States/UTs, from the funds released by National and State Authorities to ensure transparency and accountability and to ascertain proper use of funds.

Further, States have also been advised to use compensatory afforestation funds as an additional resource for plantation and forest management activities and it should not be treated as substitute to the State budget.